## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(CAA)	-	For filing	230/232	Enlightiks Business Solutions Finance
No.40/BB/ 17		report by		Limited
		C.A.		

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

**SIGNATURE** 

REPRESENTATION TO WHOM

SATI-P. FOHN

SPJ Legal Adeals he Potition

Counsel for petitioner is present. OL has not sent his report. Await report from OL office.

List it on 17.10.2017.

MEMBER (J)

MEMBER (T)